

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 36/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 8th August, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officer mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s L. G. Impex, 203-204, 2 nd Floor, PP Rathore Chambers, Jawahar Marg, Indore (Madhya Pradesh),	F. No. DRI/DZU/23/ Int/16/2014 dated 14.03.2015 (SCN No 16/2015).	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi (For Sl. No. 1 to 2 of the Table).
2.	Sh. Neeraj Linhara, 102, D-Block, Orange City, Palace Colony, Indore (Madhya Pradesh) and Sh. Anil Gehra, 403, C-Block, Orange County, Indore (Madhya Pradesh)	F. No. DRI/DZU/23/ Int/16/2014 dated 30.07.2015 (SCN No 41/2015).	Joint/Additional Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.	

[F. No. DRI/HQ-CI/50D/CAA-29/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.

2. Adjudicating authorities as per column (4) of the table.

3. Principal/ Additional Director General, DRI- Delhi with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*